



**NOTIFICATION No. 182 / 2019**

**I**

The Government, in (i) G.O.Ms.No.298, Home(Cts.II) Department, dated 05.04.2017 has issued orders sanctioning the constitution of Additional Mahila Court in the cadre of Judicial Magistrate at Dindigul and (ii) G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Athoor, Dindigul District.

(i) Ms. R.Lalitha Rani, Principal District Munsif, Dindigul, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Dindigul, in the aforesaid newly sanctioned Court.

(ii) Tmt. P.Kalai Nila, District Munsif, Nilakottai, is transferred and posted as District Munsif-cum-Judicial Magistrate, Athoor, in the aforesaid newly sanctioned Court.

**II**

The Government, in G.O.Ms.No.942, Home(Cts.III) Department, dated 26.12.2016 and in G.O.Ms.No.946, Home(Cts.II) Department, dated 26.12.2016 have issued orders sanctioning the constitution of separate District Munsif Court and Judicial Magistrate Court at Tittagudi, by bifurcating the existing District Munsif-cum-Judicial Magistrate Court, Tittagudi and (ii) G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Kurinjipadi, Cuddalore District.

(i) Thiru. S.Venkatesan, Additional District Munsif, Tittagudi, is transferred and posted as Principal District Munsif, Tittagudi, in the aforesaid newly bifurcated Court.

Thiru. G.Thamarai Ilango, District Munsif cum Judicial Magistrate, Tittagudi, is transferred and posted as Judicial Magistrate, Tittagudi, in the aforesaid newly bifurcated Court.

(ii) Tmt. A.K.N.Chandra Praba, II Additional District Munsif, Virudhachalam, is transferred and posted as District Munsif-cum-Judicial Magistrate, Kurinjipadi, in the aforesaid newly sanctioned Court.

### III

The Government, in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Aravakurichi, Karur District.

Ms. K.Sasikala, Judicial Magistrate II, Karur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Aravakurichi, in the aforesaid newly sanctioned Court.

### IV

The Government, in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Kalasapakkam, Tiruvannamalai District.

Thiru. K.Prabu, District Munsif, Arani, is transferred and posted as District Munsif-cum-Judicial Magistrate, Kalasapakkam, in the aforesaid newly sanctioned Court.

V

The Government, in (i) G.O.Ms.No.824, Home(Cts.II) Department, dated 17.11.2015 has issued orders for the constitution of one more Judicial Magistrate Court at Perambalur District and (ii) G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Veppanthattai, Perambalur District.

(i) Thiru. C.Karuppasamy, Additional District Munsif, Perambalur, is transferred and posted as Judicial Magistrate II, Perambalur, in the aforesaid newly sanctioned Court.

(ii) Thiru. D.Senthilraja, Judicial Magistrate, Additional Mahila Court, Perambalur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Veppanthattai, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:08.08.2019.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

